

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

LOK SABHA
UNSTARRED QUESTION NO. 178
ANSWERED ON 25.11.2024

NATIONAL CULTURE FUND

178. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of CULTURE be pleased to state :-

- (a) whether the Government has set up National Culture Fund (NCF) to facilitate Public Private Partnership (PPP) in the field of heritage conservation and if so, the details thereof, including objectives, features, etc.;
- (b) the details of projects undertaken during the last five years along with the funds sanctioned, State-wise; and
- (c) the steps taken by the Government to review the functioning of NCF for its effective implementation?

ANSWER

THE MINISTER OF CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Government has set up National Culture Fund (NCF) as a Trust on 28th November, 1996 under the Charitable Endowment Act, 1890 with a view to mobilize resources through Public Private Partnerships (PPP) towards promoting, protecting and preserving India's cultural heritage. A donor/sponsor while making contributions to the NCF may indicate a project along with any specific location/aspect.

The following are some of the major objectives of NCF:

- i) To administer and apply the Fund for conservation, maintenance, promotion, protection, preservation and up gradation of monuments protected or otherwise;
- ii) For the training and development of a cadre of specialists and cultural administrators;
- iii) The promotion and reinforcement of oral and other intangible forms of culture expression and recording documentation of forms that are dying out or are threatened with extinction;

- iv) Protection and promotion of artistic endeavor in all its forms, particularly innovative experiments in arts.

Features of NCF:

- i) The NCF is managed and administered through a Council chaired by the Minister of Culture and has a maximum strength of 25 Members to decide the policies.
- ii) A Executive Committee headed by Secretary (Culture) and has a maximum strength of 11 Members, to execute those policies.
- iii) Donations to the National Culture Fund are eligible for 100% tax benefit under Section 80G(ii) of the Income Tax Act, 1961.
- iv) NCF's activities are covered under Schedule VII No. (v) of the Companies Act, 2013 as valid receptacle of Corporate Social Responsibility (CSR) contribution under :-

“(v) Protection of national heritage, art and culture including restoration of buildings and sites of historical importance and works of art; setting up public libraries; promotion and development of traditional arts and handicrafts.”

Annual Accounts are audited by the Comptroller and Auditor General of India.

- (b) The state wise details of projects undertaken during last five years along with funds sanctioned State/UT-wise are attached at **Annexure**.
- (c) Department from time to time takes review of the activities under National Culture Fund.

Annexure

Annexure referred in part (b) of Lok Sabha unstarred Question No.178 for Reply on 25.11.2024 regarding National Culture Fund

S.No.	Donor	Details of Project	Funds Spent (Rs. in lakhs)
Assam			
1	Oil & Natural Gas Corporation Ltd. (ONGC)	Conservation of Ahom Monuments	221.00
Total			221.00
Bihar			
1	National Thermal Power Corporation Ltd. (NTPC)	Conservation and development of the excavated remains at Vikramshila	14.50
2	National Culture Fund	Preparation of DPR for Nalanda Site Museum	24.80
Total			39.30
Chhattisgarh			
1	Bhilai steel plant	Restoration and Development of National Heritage Site at Deobaloda	150.86
Total			150.86
Delhi			
1	Apeejay Surrendra Hotels Ltd.	Conservation and enhancement of Jantar Mantar, New Delhi	7.20
2.	State Bank of India, Mumbai	Atmanirbhar Bharat Project (ABCD Project)	380.00
3.	NCF funded	Barh ki Chowki (Restoration & Conservation of "BARH KI CHOWKI" Delhi)	14.63
4.	NCF funded	The Legends of Jyotirlingam – Sunaina (Society for the upliftment of the National Arts of India)	30.00
5.	India Infrastructure Finance Company Ltd. (IIFCL)	Installation of Turnstile system at Humayun Tomb, Purana Quilla, Qutub Minar	43.19
Total			475.02
Gujarat			
1.	Rural Electrification Corporation (REC)	Crafts and sustainable skill development in Gujarat (Self-employed women's association-SEWA)	2.41
2.	National Culture Fund	Setting up of National Maritime Heritage Complex	1500.00
3.	India Infrastructure	Installation of Turnstile system at Rani Ki	33.00

	Finance Company Ltd. (IIFCL)	Vav	
Total			1535.41
Himachal Pradesh			
1.	UCO Bank, Chandigarh	Hidimba Devi Temple	9.25
Total			9.25
Karnataka			
1.	Airports Authority of India	Digital upgradation of the ASI Hampi Museum at Kamalapura	280.30
2.	Smt. Nagarathamma	Conservation work and providing tourist amenities at Sri Lakshmi Narasimha Temple Nuggehalli, Bengaluru	110.00
3.	NCF funded	Sanskriti Foundation Authentic & Critical study & presentation of 64 Arts (Chatusshasti Kalas) that form the bedrock of Indian culture heritage	18.90
4.	NCF funded	Sanskriti Foundation Bringing out a comprehensive Monograph on the 16 Samskara-s" & a mini - encyclopaedic version of the 64 Arts of India	7.12
Total			416.32
Madhya Pradesh			
1.	Infosys Foundation	Conservation of Vishnu Temple, Bateshwar	190.00
2.	Armored Vehicles Nigam Limited	Developmental activities at Temple of Somnath & ruins at Badgaon.	11.40
Total			201.40
Maharashtra			
1.	Pune Municipal Corporation	To enliven the environs and recreate the splendor of Shaniwarwada Palace, Pune	1.01
2.	Raja Dinkar Kelkar Museum, Pune	Gallery & museum development	6.63
3.	Smt. Uttaradevi Charitable & Research Foundation	Restoration of Shri Bhulleshwar Temple	9.12
4	India Infrastructure Finance Company Ltd. (IIFCL)	Installation of Turnstile system (Bibi-ka- Maqbara, Ellora Caves, Shaniwarwada)	43.32
Total			60.08
Odisha			
1.	Armoured Vehicles	Providing of public amenities like, smart	14.20

	Nigam Limited	toilet, Childcare room, Rest room for Senior Citizens at Sun temple, Konark, Dist.-Puri	
2	India Infrastructure Finance Company Ltd. (IIFCL)	Installation of Turnstile system at Sun Temple, Konark, Dist.-Puri	23.32
Total			37.52
Rajasthan			
1.	World Monument Fund	Jaisalmer Fort, Rajasthan(for SMP)	17.29
2.	NCF funded	Rekhta Foundation (Preserving the oral traditions of Rajasthan)	32.80
Total			50.09
Tamil Nadu			
3.	Armoured Vehicles Nigam Limited	Expanding the illumination to the exterior portion of the Prakara wall & entrance area of Brihadiswara Temple, Thanjavur	6.54
Total			6.54
Telangana			
1.	India Infrastructure Finance Company Ltd (IIFCL)	Execution of the replica of the 120 ft. Tall Flag post at Rashtrapati Nilayam, Hyderabad	275.00
Total			275.00
Uttar Pradesh			
1.	Sony India Pvt. Ltd.	Up gradation of Sarnath Site & Museum	118.81
2.	India Infrastructure Finance Company Ltd. (IIFCL)	Installation of Turnstile system at Taj Mahal	52.76
Total			171.57
West Bengal			
1.	Children's Academy of Culture, Durgapur	Training Centre for Performing Arts, Children's Art gallery, Museum, Auditorium	1.59
Total			1.59